

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

5. Company Appeal/132/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.09.2023**

NAME OF THE PARTIES: Shri samat dada agro energy Private Limited

V/s.

Registrar of Companies Mumbai.

SECTION 252 (1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None appeared for Petitioner.

List this matter on **30.10.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Vitthal

Sd/-
LAKSHMI GURUNG
Member (Judicial)